

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.02.2021 (THURSDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 924 of 2020	National Polyplast (I) Pvt. Ltd. Vs. Manpasand Beverages Ltd.	Charu Sachdev	Swaroop George
2.	Comp. App. (AT) (Ins) No. 1124-1125 of 2020	Vineet Khosla Vs. Edelweiss Asset Reconstruction Company Ltd. & Ors	Deepak khosla	R.P. Agarwal-R1 Abhishek Anand-R2, R4 & R5
3.	Comp. App. (AT) (Ins) No. 1131 of 2020	Tushir Constructions Pvt. Ltd. Vs. NKG Infrastructure Ltd.	Apoorv Sarvaria	Sunil Goel
4.	Comp. App. (AT) (Ins) No. 31 of 2021	Deepak Thukral Resolution Professional of Lakshmi Precision Screws Ltd. Vs. Rajesh Kumar Jain & Anr.	Pooja Mahajan	Shekhar Raj Sharma Divya Sharma-R1 & R2
5.	Comp. App. (AT) (Ins) No. 53 of 2021	The Central Board of Trustees Through Regional Provident Fund Commissioner-II (Legal), Ranchi Vs. Pooja Bahry & Ors.	Manish Dhir	Abhishek Anand-RP Binay Sarawgi Pooja Bahry-RP
6.	Comp. App (AT) No. 169 of 2020	Gouri Bio Dairy & Milk Pvt. Ltd. Through its hareholder: Sanjay Soni Vs. Registrar of Companies, Jharkhand & Anr.	Pawan Sharma	Prahlad Meena-ROC

For Hearing

7.	Comp. App. (AT) (Ins) No. 583 of 2020	Office of the Asst. State Tax Commissioner Vs. Parthiv Parikh, Resolution Professional & Ors.	Kanva Antani	Shailendra Kumar Avdehesh Kr. Varshney-R1 Arjun Chawala-R2 & R4 Rohit Kishore-R4
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Note: The Court will rise at 12:00 Noon

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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**